

F. No. 13-02/CESTAT/CPIO-ND/VPP/2018 Customs Excise and Service Tax Appellate Tribunal West Block No 2, R.K. Puram, New Delhi-110 066

ID No: 13-02/2018

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to your RTI application No. DOREV/R/2017/81503 dated 01.01.2018, and our ID No. 13-02/2018, the information received from Dy. Registrar (Admin), CESTAT New Delhi containing 01 page is enclosed herewith for vour reference please.

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. 2/- @ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

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There will be your FT. Carbonian Ft. (CHOW/D/) The arm of the No. 12-61 TOLD the following

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1. Sh. Devana Srinivasa Rao, Type-III, Block-B, A-4, Government Employee Quarters, Near ITI College, Yanam, Pondicherry- 533464.

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1. Sh. S. Bhowmick, U.S. to the Govt. of India, Ad.1C(CESTAT) Ministry of Finance, Dept. of Revenue, North Block, New Delhi-110001

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F.No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol II Customs Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi – 66

<u>Dated</u>: 04.01.2018 I.D. No. 13-02/2018

Sir,

Sub: Information sought under Right to Information Act, 2005

With reference to the RTI application dated 22.12.17 filed by Shri Devana Srinivasa Rao in CPIO I.D. No. 13-02/2018, and Ministry's F. No. R.20011/273/2017-Ad.IC(CESTAT) dated 27.12.2017, the information sought by the applicant is available in the official website of the Tribunal i.e. cestatnew.gov.in.

Yours faithfully

(Bineesh Kumar K.S.) Deputy Registrar (Admn.)

To

CPIO/A.R., C.E.S.T.A.T., N.Delhi.





F. No. 13-02/ CESTAT/CPIO-ND/VPP/2018 Customs, Excise and Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 13-02/2018

CESTAT New Delhi Date: 02.01.2018

Subject: Information sought under RTI Act, 2005. Sir/Madam,

Please refer to RTI application of Shri/Smt. Devana Srinivasa Rao (No. DOREV/R/2017/81503 dated 01.01.2018) under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. 13-02/2018 is forwarded herewith to you as CPIO under section 5(4), with request to provide the correct and para wise information/inspection on or before 15.01.2018 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

If the information is not with your section or you, please reply from

where it may be retrieved, without delay within 05 days.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

Encl: As above.

This RTI is secretized by to enough toom the U.S. Ad-IC.

For Compliance to:

1. DR (Admin.)

Copy to:

1. Sh. Devana Srinivasa Rao Type 3 Block B A4, Govt. Employee Quarters, Near ITI College Yanam 533464

2. Sh. S. Bhowmick, U.S. to the Govt. of India, Ad.1C(CESTAT) Ministry of Finance, Dept. of Revenue, North Block, New Delhi-110001

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O 4 JAN 2018
SIGN. (DISPAYOM SECTION)

Reera (3) 01/01/2018

ID = 13-02/2018

RTI MATTER

F. No. R20011/273/2017-Ad.1C(CESTAT)

Government of India

Ministry of Finance

Department of Revenue

New Delhi, 27th Dec, 2017

To

The CPIO, CESTAT, West Block No.2, R.K. Puram, New Delhi - 66.

Subject: - Transfer of RTI application u/s 6(3) of the RTI Act - reg.

Sir,

I am to refer to an RTI application dated 14.12.2017 from Sh. Devana Srinivasa Rao, Puducherry. The same is transferred under section 6(3) of the RTI Act for providing the requisite information to the applicant directly in terms of the provisions of the RTI Act-2005, under intimation to this office.

Encl: - As above

Yours faithfully,

(5 Bhowmick)

Under Secretary to the Government of India/CPIO

Tele: 2309 5359

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number (पंजीकरण संख्या) :

DOREV/R/2017/81503

Date of Receipt 14/12/2017

(प्राप्ति की तारीख)

Transferred From (से Department of Personnel & Training on 14/12/2017 With Reference

स्थानांतरिता: Number : DOP&T/R/2017/55659

Remarks(टिप्पणी):

Transferred under Section 6(3) of RTI act as the RTI application

closely relates to D/o Revenue.

Type of Receipt (रसीद का

Electronically Transferred from Other Public Authority Language of English

Request (अनुरोध की भाषा):

Name (नाम):

DEVANA SRINIVASA

RAO

Gender (लिंग) :

TYPE 3 BLOCK B A4, GOVERNMENT EMPLOYEE QUATERS, Address (पता) :

NEAR ITI COLLEGE YANAM, Pin:533464

State (राज्य): Puducherry

Country (देश): India

Phone Number (फोन नंबर) :

Mobile Number +91-8790773525

(मोबाईल नंबर) :

Email-ID (ईमेल-आईडी): devanasrinivas5@gmail.com

Status (स्थिति)(Rural/Urban) Urban

Education Status Above Graduate

Number(निवेदक पत्र संख्या) :

Requester Letter Details not provided

Letter Date:

Details not

provided

Is Requester Below Poverty No Line ? (क्या आवेदक गरीबी

रेखा से नीचे का है?):

Citizenship Indian

Status (नागरिकता)

Amount Paid (राशि का 0 (Received by Department

Mode of Payment Payment

(original recipient)

(भ्गतान का Gateway

प्रकार)

Request Pertains to (अनुरोध S.Bhomick US(AD.IC) निम्नलिखित संबंधित है):

Provide the photo copies related to latest updated Recruitment Rules, Information Sought which are published in the Gazette of India for the posts of Court (जानकारी मांगी): Master, Care Taker, Library Information Officer in the CUSTOMS EXCISE AND SERVICE TAX APPELLATE TRIBUNAL of India.



Provide the photo copies related to latest updated Recruitment Rules, Original RTI Text (मूल which are published in the Gazette of India for the posts of Court आरटीआई पाठ): Master, Care Taker, Library Information Officer in the CUSTOMS EXCISE AND SERVICE TAX APPELLATE TRIBUNAL of India.



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